

49200 lakhs at seven different centres. These projects and projects assisted are at various stages of implementation.

Meat, Meat & Poultry products worth about Rs. 239 crores<sup>1</sup> were exported as against export of about Rs. 141 crores in 1990-91.

**Loss to Human Life and Property due to Riots**

\*385. SHRI VITHALBHAI M. PATEL:  
SHRI RAM NARESH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that hundreds of people have been killed in

riots consequent on the demolition of Babri Masjid in Ayodhya recently;

(b) what is the number of lives that have been lost in different States because of these riots; and

(c) what is the total loss of public and<sup>1</sup> private property because of riots?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (c) In the wake of the demolition of the disputed structure in the Ram Janma Bhoomi-Babri Masjid complex, large scale violence took place in various parts of the country resulting in considerable loss of life and property. Based on the information received from the State Governments/Union Territory Administrations so far (20-12.1992) the details are given below:—

Sl.No.	State/UT	Persons Killed	Loss of property
1.	Andhra Pradesh	20	
2.	Assam	94	Rs. 49 lakhs
3.	Bihar	40	
4.	Delhi	15	
5.	Gujarat	208	Rs. 7.25 crores
6.	Haryana	1	
7.	Karnataka	78	Rs. 5.97 Crores
8.	Kerala	21	Rs. 1.5 Crores
9.	Maharashtra	259	Rs. 3.9 Crores
10.	Madhya Pradesh	133	Rs. 1.5 Crores
11.	Orissa	2	Rs. 6.00 Lakhs
12.	Punjab	..	Rs. 6.00 Lakhs
13.	Rajasthan	49	Rs. 7.37 Crores
14.	Tamil Nadu	2	Rs. 68.58 Lakhs
15.	Uttar Pradesh	170	
16.	West Bengal	27	
<b>Total :</b>		<b>1119</b>	